

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 181/Confdl./2018  
II-3-1/2018

Bilaspur, dated the 14<sup>th</sup> March, 2018

The following Senior Civil Judges, as specified in Column no. (2) of the table below, are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are appointed as Civil Judge Class-I-cum-Chief Judicial Magistrate/Additional Chief Judicial Magistrate for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s): -

**TABLE**

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Amit Rathore, Civil Judge Class-I & A.C.J.M.	Khairagarh	Ambikapur	Suguja (Ambikapur)	I Civil Judge Class-I & C.J.M.
2.	Smt. Vibha Pandey, Civil Judge Class-I	Bhilai-3	Khairagarh	Rajnandgaon	Civil Judge Class-I & A.C.J.M.
3.	Smt. Kiran Thawait, IV Civil Judge Class-I	Durg	Dhamtari	Dhamtari	I Civil Judge Class-I & C.J.M.
4.	Shri Ashok Kumar Lal, Civil Judge Class-I	Sarangarh	Balod	Balod	I Civil Judge Class-I & C.J.M.
5.	Shri Sumit Kapoor, III Civil Judge Class-I	Raipur	Raipur	Raipur	III Civil Judge Class-I & A.C.J.M.
6.	Shri Awadh Kishor, IV Civil Judge Class-I	Raipur	Baloda-Bazar	Baloda-Bazar	I Civil Judge Class-I & C.J.M.
7.	Shri Jitendra Kumar Singh, Secretary, District Legal Services Authority	Durg	Narayanpur	Narayanpur	Civil Judge Class-I & C.J.M.

**Note:** The above officers are entitled to the pay-scale mentioned in Rule 3 (2)(b) of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 only after appraisal of the work and performance by the High Court.

Contd. 2/-


No. 182 /Confdl./2018  
II-3-1/2018

Bilaspur, dated the 14<sup>th</sup> March, 2018

The following Senior Civil Judges, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assumes charge of their offices:-

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Avinash Kumar Tripathi, II Civil Judge Class-I	Bemetara	Ambagarh -Chowki	Rajnand-gaon	Civil Judge Class-I
2.	Shri Shrinivas Tiwari, II Civil Judge Class-I	Mahasa-mund	Sarangarh	Raigarh	Civil Judge Class-I
3.	Shri Ganesh Ram Patel, Civil Judge Class-I	Bhatapara	Bhilai-3	Durg	Civil Judge Class-I
4.	Smt. Monika Jaiswal, Civil Judge Class-I	Ambagarh -Chowki	Bhatapara	Baloda-Bazar	Civil Judge Class-I

BY ORDER OF THE HIGH COURT

  
9632092  
(GAUTAM CHOURDIYA)  
REGISTRAR GENERAL

Endt. No. 183 /Confdl./2018  
II-3-1/2018

Bilaspur, dated the 14<sup>th</sup> March, 2018

Copy forwarded to: -

- 1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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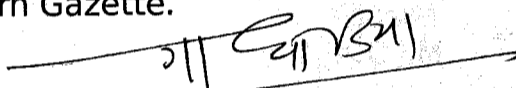
(3)

- 7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- 15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 17)
  - a) Shri Amit Rathore, Civil Judge Class-I & A.C.J.M., Khairagarh,
  - b) Smt. Vibha Pandey, Civil Judge Class-I, Bhilai-3,
  - c) Smt. Kiran Thawait, IV Civil Judge Class-I, Durg,
  - d) Shri Ashok Kumar Lal, Civil Judge Class-I, Sarangarh,
  - e) Shri Sumit Kapoor, III Civil Judge Class-I, Raipur,
  - f) Shri Awadh Kishor, IV Civil Judge Class-I, Raipur,
  - g) Shri Jitendra Kumar Singh, Secretary, District Legal Services Authority, Durg,
  - h) Shri Avinash Kumar Tripathi, II Civil Judge Class-I, Bemetera,
  - i) Shri Shrinivas Tiwari, II Civil Judge Class-I, Mahasamund,
  - j) Shri Ganesh Ram Patel, Civil Judge Class-I, Bhatapara,
  - k) Smt. Monika Jaiswal, Civil Judge Class-I, Ambagarh-Chowki  
*for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 31.03.2018.*
- 18) District & Sessions Judge, Baloda-Bazar/ Bemetera/ Durg / Mahasamund/ Raigarh/ Raipur/ Rajnandgaon for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 19) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mungeli/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 20) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- 21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.

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- 22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- 23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 24) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 25) Deputy Registrar (Accounts & Pay Bill/ Writ/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- 27) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 29) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



(GAUTAM CHOURDIYA)  
REGISTRAR GENERAL

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